

**IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III**

**CA(CAA)-140/ND/2017**

**In the matter of :**

**Jaini Cine India Limited and  
Chinu Cine India Limited**

**.. PETITIONER**

**SECTION :**

**Under Section 230-232**

**Order delivered on 29.1.2018**

**Coram :**

**R. VARADHARAJAN,  
Hon'ble Member (Judicial)**

**For the Petitioner /Op. Creditor : Mr. Pradeep Debnath, Advocate**


**For the Respondent/Corporate Debtor :**

**ORDER**

Learned Counsel for the Applicant is present. The applicant is directed to file the revised synopsis disclosing the consent affidavit which are available on record clearly stating /incorporating the page numbers and Volumes etc. which have been filed by the applicant in respect of the 4 Transferor and Transferee Companies. For this purpose, post the matter on 19.2.2018.

List on 19.2.2018.

Surjit

  
**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**